

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.184/BB/20 17	-	For hearing	252(3)	Wincent Technologies India Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

016 DINYA PRASAD  
9611263518

petitioner company  
Wincent Technologies India  
Pvt Ltd

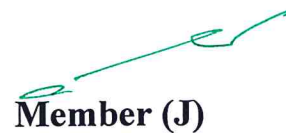


**ORDER**

PCS for Petitioner Company is present. She has filed one more set of copies. She is again directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 05/02/2018.



**Member (T)**



**Member (J)**